

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF WESTERN INDIA METAL PROCESSORS LIMITED

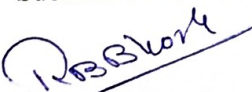
Sr.	Particulars	Details
1.	Name of the Corporate Debtor	Western India Metal Processors Limited
2.	Date of Incorporation of Corporate Debtor	August 30, 2006
3.	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies -Mumbai
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Debtor	U27109MH2006PLC164182
5.	Address of the Registered Office and Principal Office (if any) of the Corporate Debtor	132 - B, Mittal Towers, Nariman Point, Mumbai -400021
6.	Date of Closure of Insolvency Resolution Process	September 9, 2019
7.	Liquidation Commencement Date of Corporate Debtor	October 22, 2019 (Order Received on October 25, 2019)
8.	Name and the Registration Number of the Liquidator	Mr. Ramesh Bhosale IBBI/IPA-003/IP-N00034/2017-18/10262
9.	Address and e-mail of the Liquidator, as registered with the Board	Registered Address: B2/1303, Shree Saraswati CHS, N. G. Acharya Marg, Chembur, Mumbai, Maharashtra - 400071 Registered e-mail: ramesh_bhosale@hotmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Correspondence Address: I-21/22, Paragon Centre, Pandurang Budhkar Marg, Worli, Mumbai - 400013. Correspondence e-mail: rp.wimpl@gmail.com
11.	Last Date for submission of claims	November 21, 2019

Notice is hereby given that the Hon'ble National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of **WESTERN INDIA METAL PROCESSORS LIMITED** on October 22, 2019 under section 33 of the Insolvency and Bankruptcy Code.

The stakeholders of **WESTERN INDIA METAL PROCESSORS LIMITED** are hereby called upon to submit a proof of their claims, on or before **November 21, 2019**, to the liquidator at the address mentioned against item No. 10.

The financial creditor shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name of the Liquidator: **Mr. Ramesh Bhosale**

Date: **October 27, 2019**

Place: **Mumbai**